

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 18607 of 2021

*Sanjiv Joshi*

....

*Petitioner*

Mr. S.K. Nanda, Advocate

-versus-

*State of Odisha and Others*

...

*Opposite Parties*

Mr. B.P. Tripathy, Addl. Govt. Advocate

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE M.S. RAMAN**

**Order No.**

**ORDER  
08.12.2022**

20. 1. Mr. Tripathy, learned Additional Government Advocate is in some personal difficulty for the final hearing of the present petition.
2. List on 9<sup>th</sup> February, 2023.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(M.S. Raman)**  
**Judge**